

# HIGH COURT OF CHHATTISGARH : BILASPUR

## ORDER

No. 1133 /Confdl./2022  
II-2-2/2002 (Pt. III)

Bilaspur, dated the 22<sup>nd</sup> September, 2022

The following District Judge (Selection Grade), as specified in Column No. (2) of the table below, are, hereby, appointed to the category of District Judge (Super Time Scale) in the Pay-scale of Rs. 182200-224100 from the date mentioned in Column No. (3):

TABLE

S.No.	Name of Judicial Officer with designation	Date of appointment to the category of District Judge (Super Time Scale)
(1)	(2)	(3)
1.	Shri Bhisma Prasad Pandey, District and Sessions Judge, Mahasamund	20.09.2022
2.	Smt. Suman Ekka, Judge, Family Court, Baloda-Bazar	20.09.2022
3.	Shri K. Vinod Kujur, Registrar (Judicial), High Court of Chhattisgarh, Bilaspur	20.09.2022
4.	Shri Bhuneshwar Ram, Judge, Family Court, Korba	20.09.2022
5.	Shri Suresh Kumar Soni, District and Sessions Judge, Janjgir-Champa	20.09.2022
6.	Shri Anand Kumar Dhruw, District and Sessions Judge, Koriya (Baikunthpur)	20.09.2022
7.	Shri Arvind Kumar Sinha, District and Sessions Judge, Mungeli	20.09.2022
8.	Smt. Neeta Yadav, District and Sessions Judge, Kabirdham (Kawardha)	20.09.2022
9.	Shri Sirajuddin Qureshi, District and Sessions Judge, Balrampur at Ramanujganj	20.09.2022
10.	Smt. Anita Dahariya, District and Sessions Judge, Jashpur	20.09.2022
11.	Shri Abdul Zahid Qureshi, District and Sessions Judge, Dakshin Bastar (Dantewara)	20.09.2022
12.	Dr. Pragya Pachouri, District and Sessions Judge, Balod	20.09.2022

BY ORDER OF THE HIGH COURT

  
(ARVIND KUMAR VERMA)  
REGISTRAR GENERAL

Contd...2/-

(2)

Endt. No. 1134/Confdl./2022 Bilaspur, dated the 22<sup>nd</sup> September, 2022  
II-2-2/2002 (Pt. III)

Copy forwarded to: -

- 1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 9) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 16) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19)
  1. Shri Bhisma Prasad Pandey, District and Sessions Judge, Mahasamund,
  2. Smt. Suman Ekka, Judge, Family Court, Baloda-Bazar,
  3. Shri K. Vinod Kujur, Registrar (Judicial), High Court of Chhattisgarh, Bilaspur,
  4. Shri Bhuneshwar Ram, Judge, Family Court, Korba,
  5. Shri Suresh Kumar Soni, District and Sessions Judge, Janjgir-Champa,
  6. Shri Anand Kumar Dhruw, District and Sessions Judge, Koriya (Baikunthpur),

Contd...3/-

(3)

7. Shri Arvind Kumar Sinha, District and Sessions Judge, Mungeli,
8. Smt. Neeta Yadav, District and Sessions Judge, Kabirdham (Kawardha),
9. Shri Sirajuddin Qureshi, District and Sessions Judge, Balrampur at Ramanujganj,
10. Smt. Anita Dahariya, District and Sessions Judge, Jashpur,
11. Shri Abdul Zahid Qureshi, District and Sessions Judge, Dakshin Bastar (Dantewara),
12. Dr. Pragya Pachouri, District and Sessions Judge, Balod

*for information .*

- 20) District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
- 21) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 22) Additional Registrar (Judicial/D.E./Admn./Works/Vigilance/D.E.(Appeal)), High Court of Chhattisgarh, Bilaspur for information.
- 23) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 25) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 26) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28) Deputy Registrar (Confidential/ Checker/Civil/Central Filing/D.E.), High Court of Chhattisgarh, Bilaspur for information.
- 29) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension & P.F./ Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(ARVIND KUMAR VERMA)  
REGISTRAR GENERAL

22.09.22